

**Annexure-4****List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Name of the corporate Debtor: Superdrawn Wire Industries Private Limited

Date of Commencement of CIRP: 16/03/2022

List of stakeholders as on: 16/03/2023

(Amount in Rs)

S N	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	% of voting share in CoC	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remark, if any
1	RajRadhe Finance Limited	01-04-2022	9,95,58,833	9,95,58,833	100	NBFC	0	NA	NA	0	0	0	0	Note 1
2	Teco Industries	06-04-2022	36,38,81,480	36,38,81,480	0	Loans & Advances	0	NA	Yes	0	0	0	0	Note 2
3	ALS South West	06-04-2022	43,08,014	43,08,014	0	Loans & Advances	0	NA	Yes	0	0	0	0	Note 2
4	Shah Steel Impex Pvt Ltd	31-03-2022	1,50,93,177	1,50,93,177	0	Loans & Advances	0	NA	Yes	0	0	0	0	Note 2
<b>TOTAL</b>			<b>48,28,41,504</b>	<b>48,28,41,504</b>	<b>100</b>		<b>0</b>							

Note 1: Full amount admitted as per IA /573 (AHM) 2022 in CP(IB) 177 of 2020 Dated 07.12.2022- Hon'ble Tribunal give instructions to admit the full claim of the financial creditor (i.e., Raj Radhe Finance Limited)

Note 2: \*IA /682 (AHM) 2022 in CP(IB) 177 of 2020 Dated 06.03.2023- Hon'ble Tribunal give instructions to reconstitute the committee of creditors as some members of CoC are the related party to the Corporate Debtor